

[Sh. N. Dennis]

So, I urge upon the Government to keep the road in traffic worthy condition by undertaking maintenance at the earliest.

Madhya Pradesh
(iii) **Need to rehabilitate people displaced on account of Barangi Irrigation Project in M.P.**

[Translation]

SHRI MOHAN LAL JHIKRAM (Mandla): Mr. Speaker, Sir, about 20 years have passed since a multi-purpose "Barangi" Irrigation Project in Madhya Pradesh had been set up. The affected people of the submerged areas of Mandla and Siwani Districts have not been rehabilitated even after so many years. Neither the supply of electricity nor the facility of transportation has been provided. There is no proper arrangement of schools for the children. It was announced again by the Administration that 35 per cent amount would be released to the owners of the submerged land. But this amount has not been paid to them so far. Thus, the Government is playing with the lives of those people. By acquiring their land, they have been rendered landless as well as homeless.

I urge upon the Government that an amount of 35 per cent should immediately be paid to the displaced persons to ensure their all round development and rehabilitation.

13.35 hrs. [SHRI SHARAD DIGHE
in the Chair]

(iv) **Need to evolve a Flood Control and Water Management Scheme in Mahananda sub-basin in North-Eastern Bihar**

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, while the Kosi sub-basin and Teesta sub-basin, which, both form part of the Ganga basin, have received due attention from the Central Government, the Mahanan-

da sub-basin lying between them has received practically no attention from the point of view of Water Management or flood control.

The Ganga Basin Flood Control Commission has prepared a comprehensive plan for the Mahananda sub-basin and even worked out schemes under the plan but so far no scheme appears to have been taken up in a planned manner so that a phased and time-bound programme for the implementation of the plan may be evolved. Every year the recurring cycle of floods and erosion continued to take their toll in life and property.

The whole of North-East Bihar lies in the Mahananda basin and no economic development is possible without flood control and water resources management in the region. Some of the tributaries of Mahananda frequently change course, some continuously erode their banks. In many places the river-bed has risen above the adjoining land due to silting.

It is requested that the Mahananda plan be finalised with the approval of the Planning Commission, the priorities *inter se* among the schemes therewith should be determined and Central Government should underwrite the Plan to the extent of at least 50 per cent. A Mahananda Basin Flood Control and Development Authority should be constituted with the representation of the two Governments as well as the people of the region, in order to undertake the implementation of the plan in right earnest.

(v) **Need to declare the West Coast Canal in Kerala as National Waterway**

SHRI T. J. ANJALOSE (Alleppy): Sir, the entire stretch of the West Coast Canal in the Western Coast of Kerala had a pivotal role in the progress of the state's economic development. For centuries this was the cheapest mode of travel for the people of the State and for the transpor-

tation of the agricultural products. Now, the State Government has requested the Central Government to declare the entire stretch of this West Coast Canal as national waterway. In a period of constraints in oil consumption, using this waterway will be more economical. Some preliminary works in this regard have been undertaken by the Government of India, but it has not yet been completed. I request the Government to take urgent steps to declare the West Coast Canal in Kerala as national waterway.

(vi) **Need to declare the West Coast agency at Hazaribagh, Bihar**

[Translation]

SHRI BHUBANESHWAR PRASAD MEHTA (Hazaribagh): Mr. Chairman, Sir, Hazaribagh district headquarters which is also the headquarters of the North Chota Nagpur Commissioner has not yet been connected through railway-lines. In the absence of this facility the people of this area face a lot of inconveniences. Ten years ago there was a railway out-agency in Hazaribagh. But even that facility has been withdrawn and this has further aggravated the people's difficulties. They have to go to Hazaribagh Road, Koderma, Dhanbad or Barka Kana railway stations to book tickets for their rail journeys. So, I urge upon the Government to open a permanent railway out-agency in Hazaribagh and to reserve some seats from there in Calcutta, Delhi, Bombay bound trains and for other cities. There should be an arrangement for freight-booking also from that place. These arrangements should continue till that place is connected through railway lines.

342-89
13.39 hrs. Bill (S)

**STATUTORY RESOLUTION RE:
DISAPPROVAL OF THE REPRESENTATION OF THE PEOPLE
(AMENDMENT) ORDINANCE.**

AND

THE REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL.

As passed by Rajya Sabha — (6)

[English]

MR. CHAIRMAN: The House will now take up the next Item Nos. 11 and 12.

Shri Girdhari Lal Bhargava—not present.

Shri Sobhanadreeswara Rao 342

SHRI SOBHANADREESWARA RAO VADDE (Vijayawada): Sir, I beg to move:

"That this House disapproves of the Representation of the People (Amendment) Ordinance, 1991 (Ordinance No. 2 of 1991) promulgated by the President on the 18th April, 1991."

Sir, this Ordinance was issued at the time of Elections to the Tenth Lok Sabha. This Ordinance was issued so that the Elections can be postponed in the State of Jammu & Kashmir. I feel this Ordinance should not have been promulgated because Jammu and Kashmir State has six seats in the Lok Sabha. While three seats are in the Kashmir Valley, two are in Jammu and one in Laddakh. Though it is well understood that the situation in Kashmir Valley is not conducive for holding of free and fair elections, yet the situation is not that bad in the Jammu and Laddakh area. There is no point in postponing elections in these three seats.

Mr. Chairman, Sir, you are aware that the Government had thrown out the Government in Assam led by Shri Prafulla Kumar Mohanta saying